

Modernisation of Deoria and Ballia Stations

789. SHRI HARI KEWAL PRASAD: Will the Minister of RAILWAYS be pleased to state:

(a) the expenditure incurred on stations in Deoria and Ballia districts of Uttar Pradesh during the last three years and the provision made in the Eighth Five Year Plan in this regard; and

(b) whether the Government are contemplating to make these stations modern and fully developed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b). Railways do not maintain Civil District-wise figures of expenditure. It is Railways' endeavour to provide facilities at stations, including those in Ballia and Deoria districts as per prescribed norms, based on the volume of traffic dealt with. Further development/modernisation of stations, in any plan period, is under-taken as per traffic requirements, subject to availability of funds and comparative needs of various stations.

Sura Manufacturing Factories in Delhi

790. SHRI HARI KEWAL PRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Delhi Administration had issued a certificate to Sura manufacturing factories in and around Delhi;

(b) if so, the reasons for these drugs getting poisonous;

(c) whether manufacture of Sura is on the increase;

(d) if so, whether higher officials of the

Central Health Services are involved in it; and

(e) if so, the action proposed to be taken against such erring officials?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) Delhi Administration had given permission to 6 no 5 manufacturers to prepare Sura. Permission to manufacture Sura around Delhi has to be given by the respective States around Delhi. Delhi Administration informed that the manufacturers in Delhi have not been manufacturing such items since November, 1989.

(b) One of the reasons of these preparations getting poisonous is, their adulteration in the process of preparation, with deleterious/toxic substance like Methyl alcohol and thinner.

(c) In the Union Territory of Delhi, there has been manufacture of Sura since November, 1989 as intimated by Delhi Administration.

(d) and (e). Do not arise.

[English]

Merger of Vishakhapatnam Division with S.C.R.

791. SHRI RAMA KRISHNA KON-ATHALA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to merge Vishakhapatnam division with the South Central Railway;

(b) if so, the time by which the proposal is likely to be implemented; and

(c) whether this division is also pro-